

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

(IB)-471/PB//2017

In the matter of :

Unique Engineers (P) Ltd

... PETITIONER

Vs.

Angel Buildcon Pvt. Ltd

... RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 13.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner /applicant : Mr. Utkarsh Singh, Advocate

For the Respondent/Corporate Debtor : :

ORDER

Learned Counsel for the petitioner is present and seeks for a short adjournment. Taking into consideration the said representation, the matter is adjourned to 23.11.2017.

Sd/-

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
13.11.2017